

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

06/03/2019

T.A./260/20/2014

FO

R JAIKAR
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:25

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. T. K. Pattnaik

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant.</p> <p>On 28.01.2019, no one was present on behalf of the applicant. Notice has already been sent to the applicant by the Registry. Therefore, it seems that the applicant has lost interest to pursue this case.</p> <p>Hence, the TA is therefore dismissed in default for non-prosecution on the part of the applicant.</p> <p>Copy of this order be sent to the applicant by Regd. Post.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>